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PAPERS LAID ON THE TABLE

Papers Laid

I. Report and Accounts (1984-85) of the Dental Council of India, New Delhi and Related Papers

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II. Post of Graduate Institute Medical Education and Research, Chandigarh (Amendment) Regulations 1985

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI-MATI MOHSINA KIDWAI): Sir, I beg to lay on the Table —

- I. A copy each (in English a, rd Hindi) of the following papers:
- (i) Annual Report and Accounts of the Dental Council of India, New Delhi, for the Year 1984-85 together with the Audit Report on the Accounts.
 - (ii) Review by Government on the working of the Council.
 - (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. [T-2214 86 for (i) to (iii)]

II. A copy (in English and Hindi) of the Postgraduate Institute of Medical Education and Research, Chandigarlı Notification No. E₃/NF/8/ 8561505, dated the 17th October, 1985 publishing the Postgraduate Institute of Medical Education and Research, (Amendment) **C**handigarh lations, 1985, under sub-section (3) of section 32 of the Post Graduate, Institute of Medical Education and Research, Chandigarli Act, 1966. [Placed in Library. See No LT-2213/86]

Report and Accounts (1984-85) of the Central Social Welfare Board New Delhi and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDU-CATION AND CULTURE (SHRI-MATI SUSHILA ROHATGI) Sir, on behalf of Shrimati Marget Alva I beg to lay on the Table a copy each, (in English and Hindi) of the following papers:

- (i) Annual Report and Accounts of the Central Social Welfare Board, New Delhi for the Year 1984-85, together with the Audit Report on Accounts.
 - (ii) Review by Government on the working of the Board.
 - (iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. Sec No. LT-2216/86 for (i) to (iii)]

- I. Accounts (1984-85) of the Cochin and Kandla Port Trusts and Related Papers
- Administration Reports (1984-85) of the Cochin, Kandla, Mormugao, Tuticorin and Visakhapatnam Port Trusts and Related Papers
- III. Notification Under the Light House Act, 1927

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT): Sir, I beg to lay on the Table-

- I. A copy (in English and Hindi) of the following papers under subsection (2) of section 103 of the Major Port Trusts Act, 1963 :--
- (i) (a) Annual Accounts of the Cochin Port Trust, for the Year 1984-85, and the Audit Report thereon.